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title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid on the Table. Shri Arun Jaitley.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): Madam, I rise to lay on the Table a copy (Hindi and English versions) of the Economic Survey 2016-17.

[Placed in Library, See No. LT 6237/16/17]

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): Madam, I rise to lay on the Table an explanatory Statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Payment of Wages (Amendment) Ordinance, 2016 (No. 9 0f 2016).

[Placed in Library, See No. LT 6238/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123 (2) (a) of the Constitution:-

(1) The Enemy Property (Amendment and Validation) Fifth Ordinance, 2016 (No. 8 of 2016) promulgated by the President on 22nd December, 2016.

[Placed in Library, See No. LT 6239/16/17]

(2) The Payment of Wages (Amendment) Ordinance, 2016 (No. 9 of 2016) promulgated by the President on 28th December, 2016.

[Placed in Library, See No. LT 6240/16/17]

(3) The Specified Bank Notes (Cessation of Liabilities) Ordinance, 2016 (No. 10 of 2016) promulgated by the President on 30th December, 2016.

[Placed in Library, See No. LT 6241/16/17]

SHRI N.K. PREMACHANDRAN (KOLLAM): Madam, no explanatory statement is given with it. ...(*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet on Wednesday, 1st February 2017 at 11 a.m.

12.51 hours

The Lok Sabha then adjourned till Eleven of the Clock

on Wednesday, February 01, 2017 / Magha 12, 1938 (Saka).

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